

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No1
CA(CAA)/52(AHM)2022

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Nexion International Private Limited
Nexion Surface Private Limited
Simpolo Vitrified Private Limited

.....Applicant

.....Respondent

Order delivered on ..06/09/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv.
For the Respondent :

ORDER

Learned Counsel for the applicant is directed to convince the Bench about the features of the scheme, and legal implications including any judgments relied upon by the applicant.

List on 06.10.2022.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)